

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.150(ND)/2016  
RT CP No.186/Chd/Hry/2017**

M/s .Buddy Mumbai Duty Free  
Services Pvt. Ltd.

Petitioner

Versus.

M/s. Authentic Restaurants Pvt. Ltd.& Ors. .... Respondents

Present: Mr. Pradeep Nauharia, Advocate for petitioner.  
Mr. Gaurav Mankotia, Advocate for respondents.

Mr. Pradeep Nauharia, Advocate has filed Power of Attorney for the petitioner in addition to the counsel appearing already when the matter was pending in NCLT, New Delhi. Mr. Gaurav Mankotia, Advocate for the respondents seeks time to file Power of Attorney. Let the same be filed within 10 days. The matter be listed on 07.08.2017. Reply be filed at least three days before the date fixed with advance copy to the counsel opposite.

*—Sd/-*  
(Justice R.P. Nagrath)  
Member(Judicial)

*✓* July 05, 2017  
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